

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong the 29<sup>th</sup> May, 2020.

**No. LJ(B).53/93/Pt/30** In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officer as Executive Magistrate in the interest of Public Services within Mairang Civil Sub-Division, West Khasi Hills District with immediate effect and until further orders:

Sl.No	NAME OF OFFICERS	DESIGNATION
1.	SHRI W.B. MARBANIANG	Block Development Officer Mawthadraishan C & RD Block
2.	SHRI R.NONGPHUD	Sub Divisional Officer, Water Resources, Mairang
3.	SHRI. S. LYNGWA	AE, O/O The Asstt. Executive Engineer, PWD (Rds) Nongkhlaw Sub- Division, Nongkhlaw
4.	SHRI. G. KURBAH	JE, O/O The Asstt. Executive Engineer, PWD (Rds) Nongkhlaw Sub-Division, Nongkhlaw
5.	SHRI. G. WARJRI	JE, O/O The Asstt. Executive Engineer, PWD (Rds) Mairang Sub-Division, Mairang
6.	SHRI. BANJOBTHABAH	JE, O/O The SDO (WR), Mairang
7.	SHRI. SHAHKUPAR NONGRUM	JE, O/O The SDO (WR), Mairang
8.	SHRI.PYNKMENLANG L. LYNGKHOI	JE, O/O The Asstt. Executive Engineer, PWD (Rds) Markasa Sub-Division, Markasa
9.	SHRI. JOIST JOHN L.NONGLAIT	JE, O/O The Asstt. Executive Engineer, PWD (Rds) Markasa Sub-Division, Markasa

10.	SHRI. DONVELSTONE KHARPHULI	JE, O/O The Executive Engineer, PHE (Rws), Mairang
11.	SHRI. KODILSING WAHLANG	JE, O/O The Executive Engineer, PHE (Rws), Mairang
12.	SMTI. LAKYNTIEW WARJRI	Senior Scientist & Head of Krishi Vigyan Kendra (KVK), West Khasi Hills
13.	SMTI. YVONNE SOHTUN	Subject Matter Specialist (Horticulture) of Krishi Vigyan Kendra (KVK), West Khasi Hills
14.	DR. JEREMY WAHLANG	Subject Matter Specialist (Animal Science) of Krishi Vigyan Kendra (KVK), West Khasi Hills
15.	SHRI RUDOLF PAKYNTIEN	Subject Matter Specialist (Fisheries) of Krishi Vigyan Kendra (KVK), West Khasi Hills
16.	SMTI. EVAKORDORK. JYRWA	Subject Matter Specialist (Agrometeorology) of Krishi Vigyan Kendra (KVK), West Khasi Hills

  
(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law (B) Department.

**Memo. No. LJ(B). 53/93/Pt/30-A**

**Dated Shillong the 29<sup>th</sup> May, 2020**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The I/c Sub-Divisional Officer (Civil), Mairang Civil Sub-Division, West Khasi Hills District with reference to letter No.M/Judl.26/80-98/317 Dtd. 26<sup>th</sup> May, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.  
  
(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law (B) Department.